

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

In congruence to the Judgment dated 08.12.2021 of the Hon'ble Supreme Court of India in Civil Appeal titled as Shyam Sunder Oberoi & Ors. Vs District and Session Judge, Tis Hazari Court, Delhi & Ors. bearing no. 7535 of 2021 arising out of SLP (Civil) No(s). 3896 of 2019, the order of the then Ld. District Judge, Delhi dated 17.11.2000 is clarified only to the extent that the following officials/then LDCs shall be regularized from their respective date of initial joining (Ad-hoc), as indicated below. However, it is also made clear that the date of their initial joining on Ad-hoc shall not be relevant to determine their seniority. Their seniority shall be determined according to rules.

S. No.	Name of the Official & Parentage	Dated of Initial Appointment	S. No.	Name of the Official & Parentage	Dated of Initial Appointment
01	Sh. Surinder Singh	22.05.1983	13	Ms. Santosh Kakkar	04.08.1986
02	Sh. Rakesh Kumar	05.03.1990	14	Sh. Rajeev Goel	04.08.1986
03	Ms. Anita	05.03.1990	15	Sh. Rajkumar Singh	07.08.1986
04	Ms. Prem Kumari	09.04.1984	16	Sh. Partap Singh	07.08.1986
05	Sh. Rajinder Kumar Arora	04.06.1986	17	Sh. Gopal Gosain	23.12.1989
06	Sh. Ranjit Singh	04.06.1986	18	Ms. Pushpinder Walia	23.12.1989
07	Ms. Nishi Sharma	04.06.1986	19	Sh. Shailender Sharma	23.12.1989
08	Sh. Hemant Kumar Sharma	04.06.1986	20	Sh. Satbir Singh	27.04.1989
09	Ms. Sangeeta Sharma	26.04.1989	21	Ms. Mohini	27.04.1989
10	Sh. P.K. Jain	04.06.1986	22	Sh. Ashok Kumr	27.04.1989
11	Ms. Twinkle Goswami	04.08.1986	23	Ms. Asha Rani	27.04.1989
12	Ms. Raj Kumari	04.08.1986			

17.10.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs): Delhi

No. 79431-504 Admn.II /SJA/S&P /2022

Delhi the

17 OCT 2022

Copy forwarded for information and necessary action to:-

1. O/o all the Ld. Principal District & Sessions Judge, Delhi/New Delhi.
2. All the DDO's, Accounts Branch, Delhi/New Delhi.
3. Dealing Assistants, Accounts Branch (PBR + SBR + Medical Seat + Pension Cell + Leave Seat), Delhi/New Delhi.
4. Dealing Assistants – Recruitment Cell/Promotion Cell, ACR Cell, Delhi.
5. Dealing Assistants – All Vigilance/Litigation Branches, Delhi/New Delhi.
6. The Web-Site Committee, Tis Hazari Courts, Delhi.
7. Layers Seat, Tis Hazari Courts, Delhi.
8. All the officials concerned.

Branch In-Charge  
Administration-II (C)  
Tis Hazari Courts, Delhi.

